

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4426
ANSWERED ON:30.08.2011
DOPING IN SPORTS
Aaron Rashid Shri J.M.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that those sportsmen/athletes in the country who were found positive in dope test have blamed Zisling, a Chinese made international brand food supplement;
- (b) if so, the details thereof alongwith the findings of the National Anti-Doping Agency;
- (c) whether the Government proposes to ban the import of zisling into the country; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) & (b): With a view to investigate the recent incidents of doping, including use of food supplements allegedly claimed to contain banned substances, Government has appointed Justice Mukul Mudgal, retired Chief Justice of the High Court of Punjab & Haryana as a one member Committee with the following terms:-

- i) To determine the facts and circumstances leading to large scale recent incidents of alleged doping in Athletics discipline.
- ii) To examine reasons for such large scale prevalence of doping and modus operandi involved, including availability of the prohibited substances in and around training camps/competitions.
- iii) to enquire into the role of agencies involved, if any.
- iv) To suggest remedial measures to improve the protocols of dope testing and its integrity and promotion so that such lapses, if any, do not happen in future.
- v) Any other issues.

The Report of the Committee is still awaited.

(c) & (d): Action as appropriate would be taken by the Government, on receipt of the Report of the Committee.